

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-OCW-23-2020**

**Mr. Devidas Damodar Sattarkar** ..... **Petitioner**

**V e r s u s**

**State of Goa and 6 others.** ..... **Respondents**

Adv. Aldrin Monteiro for the Petitioner.

Ms. S. Kamat, Add. Government Advocate for the Respondent nos.1 to 4.

Adv. A. D. Bhobe for Respondent no.7.

**CORAM: DAMA SESHADRI NAIDU, J.**

**DATE: 11th September, 2020.**

**ORDER:**

The Registry's note reveals that the petitioner's counsel is yet to pay the process fee. Now the petitioner's counsel undertakes to pay that by 14/9/2020.

2. Post the matter on 25/9/2020.

**DAMA SESHADRI NAIDU, J.**

**AP/-**